In the passing away of Shri E.M.S. Namboodripad, the country has lost a veteran trade union leader, an able administrator and a noted thinker.

We deeply mourn the passing away of Shrimati Vimal Punjab Deshmukh, Shri T. V. Kamalaswamy, Shri Tridib Chaudhuri, Shri Gulzarilal Nanda, Shri B. Krishna Mohan and Shri E.M.S. Namboodripad.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: The Secretary-General will convey to the members of the bereaved families our deep sensed of sorrow and sympathy.

REFERENCE TO VICTIMS OF TORNADO IN WEST BENGAL AND ORISSA

MR. CHAIRMAN: Hon'ble Members, I refer with utmost grief and sorrow to the severe tornado that swept through several villages of Midnapore and Balasore districts of West Bengal and Orissa yesterday, the 24th March, 1998. In the scale of loss and injury to human life and devastation caused, it is a catastrophe of awesome dimensions.

In this hour of tragedy, we extend our heartfelt condolences and strong sense of solidarity for the affected families. We are sure that every effort will be made to extend rescue and relief assistance and strive to restore normalcy as early as possible.

I request Hon' ble Members to rise in their places and observe silence as a mark of respect to the victims of the tragedy.

(Hon. Members then stood in silence for one minute)

RESIGNATION BY MEMBER

MR. CHAIRMAN: I have to inform hon. Members that I have received a letter from Shrimati Anandiben Jethabhai Patel, a Member representing the State of Gujarat, resigning her seat in Rajya Sabha. I have accepted the resignation with effect from 12th March, 1998.

SHRI N.K. P. SALVE: (Maharashtra) Sir, may I respectfully submit that in the Order paper under the caption "Obituary References" the first name should be Shrimati Vimlabai Punjabrao Deshmukh. But it is written as Vimal Punjab Deshmukh. That change may be made. Thank you.

MR. CHAIRMAN: The House stands adjourned to meet again at 2.30 P.M.

The House then adjourned at thirty minutes past twelve of the clock.

The House reassembled at thirty minutes past two of the clock

Mr. CHAIRMAN in the Chair.

INTRODUCTION OF PRIME MINISTER

MR. CHAIRMAN: Hon. Members, I have great pleasure to introduce Shri Atal Behari Vajpayee, the Prime Minister of India. The Prime Minister may like to introduce his Council of Ministers.

INTRODUCTION OF MINISTERS

THE PRIME MINSTER (SHRI ATAL BEHARI VAJPAYEE): Sir, with your permission, I wish to introduce to you and through you to the august House, my colleagues:

Cabinet Ministers

On Other Paringers		
Shri L.K. Advani		Home Minister
Shri Ananth Kumar		Minister of Civil Aviation
Shri Sikander Bakth		Minister of Industry
Shri S.S. Barnala		Minister of Chemicals and Fertilizers with
		additional charge of Minstry of Food
Shri George Fernandes		Minister of Defence
Shri Rama Krishna Hegde		Minister of Commerce
Dr. Satyanarayan Jatia		Minister of Labour
Shri Ram Jethmalani		Minister of Urban Development
Dr. Murli Manohar Joshi		Minister of Human Resource
Dr. Main Manorai Joshi		Development with additional charge of
		Minstry of Science & Technology
Shri K. Ramamurthy		Minister of Petroleum and Natural Gas
Sill K. Kalilalituriny	_	winister of refforedin and reading Gas
Shri Madan Lal Khurana		Minister of Parliamentary Affairs with
OHI Madda Dai Milatana		additional Charge of Ministry of Tourism
Shri R. Kumaramangalam		Minister of Power
Shri M. Thambi Durai		Minister of Law, Justice & Company
		Affairs
Shri Nitish Kumar		Minister of Railways
Shri Naveen Patnaik		Minister of Steel & MInes

Shri Kashiram Rana Shri R. Muthiah Shri Yashwant Sinha Shri Buta Singh

Shri Suresh Prabhu

Shri Buta Singh — Minister of Communications
Smt. Sushma Swaraj — Minister of Information & Broadcasting

Ministers of State (Independent Charge)

Minister of Environment & Forests

Minister of Textiles

Minister of Finance

- Minister of Surface Transport

Shri Dalit Ezhilmalai	- Minister of State of the Ministry of
	Health & Family Welfare (Independent
	Charge)
Smt. Maneka Gandhi	 Minister of State of the Ministry of
	Welfare (Independent Charge)
Shri Babagounda Patil	 Minister of State of the Ministry of Rural
	Development (Independent Charge)
Shri Dilip Ray	 Minister of State of the Ministry of Coal
. ,	(Independent Charge)

Miniters of State

Shri Omak Apang		Minister of State in the Ministry of Tourism
Shri Sukhbir Singh Badal		Minister of State in the Ministry of Industry
Shri Bandaru Dattatreya		Minister of State in the Ministry of Urban Development
Shri Ramesh Bais	-	Minister of State in the Ministry of Steel & Mines
Kumari Uma Bharati	-	Minister of State in the Ministry of Human Resource Development

Shri R. K. Kumar

Shri Babulal Marandi

Shri Ram Naik

Smt. Vasundhara Raje

Shri Satyapal Singh Yadav

Minister of State in the Ministry of Finance with additional charge Minister of State in the Ministry of Parliamentary Affairs

Minister of State in the Ministry of Environment & Forests

Minister of State in the Ministry of Railways and Minister of State in the Ministry of Parliamentary Affairs

Minister of State in the Ministry of External Affairs

Minister of State in the Ministry of Civil Supplies

RE: ALLOTMENT OF ROOM TO THE LEADER OF OPPOSITION

MR. CHAIRMAN: Papers to be laid on the Table of the House.

SHRI VAYALAR RAVI (Kerala): Sir, today morning you were good enough to recognize the Indian National Congress as the Opposition and our Leader, Dr. Manmohan Singh as the Leader of the Opposition. Sir, Naturally, the Leader of the Oposition is expected to have a room in the Parliament House and your Secretariat was good enough to take him to Room No. 43 and he almost occupied it. Today morning, when our Leader came back he found no less a person than the Home Minister, Mr. Advani occupying the room. Some respect should be shown to the Opposition and the Leader of the Opposition. I am raising this matter because we consider it an insult to the Opposition and the Leader of the Opposition. Once a room has been occupied, it is quite unfortunate that a person like Mr. Advani has taken over the room forcefully. That is my objection. I wish to know what decision you have taken on this.

AN HONOURABLE MEMBER: It has been allottted to him. (Interruptions)

SHRI VAYALAR RAVI: The Leader of the House can explain about this. Mr. Sikander Bakht was occupying the room. It was your room. You were occupying the room. (Interruptions)

SHRI S. S. AHLUWALIA (Bihar): There is a communication gap on the very first day. Once you allot a room, that communication goes to all the departments. How come a similar communication did not go to the Home Ministry? Was it a communication gap or something else? (Interruptions)

SHRI VAYALAR RAVI: It was your room. You were occupying room no. 43. How can he take it over forcefully?

SAROJ KHAPARDE MISS (Maharahtra): Sir, the same room was allotted to the (Interruptions)

SHRI S. S. AHLUWALIA: Sir, you have to decide. It is an insult to the House

MR. CHAIRMAN: Let me hear the Leader fo the House.

सदन के नेता (श्री सिकन्टर बख्त): सदर साहब, अनफार्च्युनेटली, यह इश्यू इतना नाराजगी का तो बाइस नहीं होना चाहिए था। हम लोग आपस में बैठकर....(व्यवधान)

المسروب بنتائشی سکود بخت: مسرصاحب - انفورچیونیشی - به ایش اتناناد از بھر کا تماعث میں موناچلہ سے مقا- ہم نوگ، کیس میں بیٹ کر مداخلت " . • ع

[†] | |Transliteration in Arabic Script.